

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 4125
TO BE ANSWERED ON 10.08.2017**

Coal Mafia

**4125. SHRIMATI REKHA VERMA:
SHRI ARVIND SAWANT:
SHRI PINAKI MISRA:**

Will the Minister of COAL be pleased to state:

- (a) whether the coal mafia is interfering in the management of Government owned coal mines in several States;
- (b) if so, the details of such coal mines, State-wise;
- (c) the measures taken to get rid of such illegal and unauthorised interference of coal mafia;
- (d) whether any complaints have been received from the owners of private coal mines regarding such interference of coal mafia during the last three years; and
- (e) if so, the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
COAL, POWER, NEW & RENEWABLE ENERGY AND MINES.**

(SHRI PIYUSH GOYAL)

- (a) & (b) No Sir.
- (c) Does not arise in view of above.
- (d) Any interference from any organized criminal elements in the working of private mines is an issue related to law and order in the State which is under the jurisdiction of the State Government. No such incident has come to the notice of this Ministry.
- (e) Does not arise in view of above.
